

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/233/ (IB)/2017
NAME OF THE PETITIONER(S) : L&T FINANCE LTD
NAME OF THE RESPONDENT(S) : CT RAMANATHAN INFRASTRUCTURE PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	L & T FINANCE LTD (R. UTHA SHANKAR)	For PETITIONER Representing Counsel G. Shanthi Heenakshi	
2	M. SATHISH KUMAR	for Respondent	

ORDER

Counsels for both the parties are present and prayed for time for making submission of the arguments. At request, time is enlarged. Put up on **03.11.2017 at 10.30 A.M.**

SD
MEMBER (TECHNICAL)
ghk

SD
MEMBER (JUDICIAL)